

No. A-45011/22/2011-Admn.I
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
New Delhi dated 26th April, 2011

OFFICE ORDER

In partial modification to this Ministry's Office Order of even number dated 15.03.2011, Shri N.K. Vig, a retired officer of Central Secretariat Service is appointed as a full time Consultant in the Ministry of Corporate Affairs initially for a period of one month w.e.f. 10.03.2011 extendable by another two months.

2. Shri N.K. Vig will be required to undertake all work relating to recording and weeding out of records from the record room of the Ministry situated at New Delhi House, Barakhamba Road, New Delhi.
3. Shri N.K. Vig will be paid a consolidated fee of Rs.26,774/- per month.
4. His headquarter will be at New Delhi.
5. He will not take up any other assignment during the period of his Consultancy.
6. This issues with the concurrence of IF Division of MCA vide their Dy. No.4921 dated 14.03.2011.
7. The expenditure involved in this sanction will be met from Demand No.18, 3451-Secretariat Economic Services (Major Head), 00.090 – Secretariat (Minor Head), 05- Ministry of Corporate Affairs, 05.03 – Establishment, 05.03.28 – Professional Services for the financial year 2011-12.


(R.C. Tully)

Under Secretary to the Govt. of India

1. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
2. Cash Section (2 copies).
3. Shri N.K. Vig, Consultant, New Delhi.
4. AS&FA, Ministry of Corporate Affairs.
5. PS to Corporate Affairs Minister/PS to MOS, Corporate Affairs.
6. Secretary/AS/JS(A)/JS(R)/JS(S).
7. e-Governance Cell for uploading in MCA Website.
8. Guard File.